

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 270/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Sushant Dubey & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd &(02) Others
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Lesider Kun	G. Com	9P6670	whim
v. DOOD and	Com	98 66708054	w

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Lawindrakerwar	80 Court		
J Apparasa	Coursel	98660709054	<u> </u>
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Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioner and Shri Raja Sripathi Rao, Ld. Counsel for the Respondent.

Post the case on 22.02.2018.

Member (T)

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